

**Talks with Bangladesh**

\*439. SHRI BHUBANESWAR KALITA : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the outcome of the meeting and discussions of the Minister held with Government of Bangladesh during her recent visit to the neighbouring country;

(b) whether Visa-free entry for Bangladeshi nationals to India was also on the agenda; and

(c) whether the matter of repatriation of the illegal Bangladeshis has been taken up for discussion with Government of Bangladesh, and if so, the outcome and future action plan of Government of India?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) During her visit to Bangladesh from June 25-27, 2014, External Affairs Minister (EAM) called on the President and Prime Minister of Bangladesh and held extensive discussions with the Foreign Minister of Bangladesh. EAM also met the leader of the Opposition and leaders of various political parties as well as representatives of Chambers of Commerce, socio-cultural organizations and academic and media community. During the visit, the two sides discussed bilateral, regional and multilateral issues of mutual interest and concern, including cooperation in border management, trade and investment, security, connectivity, power, infrastructure development etc. The visit helped further strengthen our close bonds of friendship and bilateral cooperation with Bangladesh.

(b) Visa-free entry for Bangladeshi nationals to India was not on the agenda.

(c) The matter of illegal immigration, border management and related issues were raised with the Government of Bangladesh, stressing the need for enhanced border management and better cooperation between our border guarding forces. Both Governments agreed that better border management would be helpful in bringing about peace and security along the border.

**Women Protection Centres**

\*440. SHRI PANKAJ BORA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government proposes to setup one-stop Women Protection Centres in the country; and

(b) if so, whether the Centres would provide adequate protection to women, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) Yes, Sir. The Ministry of Women and Child Development